

SUPREME COURT OF INDIA

This file relates to the proposal for appointment of following two Judicial Officers as Judges of the Kerala High Court:

1. Shri T.V.Anilkumar, and
2. Shri N. Anil Kumar.

The above recommendation made by the then Chief Justice of the Kerala High Court on 7th March, 2018, in consultation with his two senior-most colleagues, has the concurrence of the State Government of Kerala.

In order to ascertain suitability of the above-named recommendees for elevation to the High Court, we have consulted our colleagues conversant with the affairs of the Kerala High Court. Copies of letters of opinion of our consultee-colleagues received in this regard are placed below.

For purpose of assessing merit and suitability of the above-named recommendees for elevation to the High Court, we have carefully scrutinized the material placed in the file including the observations made by the Department of Justice therein. Apart from this, we invited both the above-named recommendees with a view to have an interaction with them. On the basis of interaction and having regard to all relevant factors, the Collegium is of the considered view that S/Shri (1) T.V.Anilkumar, and (2) N. Anil Kumar, Judicial Officers are suitable for being appointed as Judges of the Kerala High Court.

In view of the above, the Collegium resolves to recommend that S/Shri (1) T.V.Anilkumar, and (2) N. Anil Kumar, Judicial Officers, be appointed as Judges of the Kerala High Court. Their *inter se* seniority be fixed as per the existing practice.

(Ranjan Gogoi), C.J.I.

(Madan B. Lokur), J.

(Kurian Joseph), J.

October 09, 2018.

